

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 06.11.2018 (Tuesday)

Court – II

After the cases of Court-I

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 97 of 2018	Synthite Industries Ltd. Vs. Plant Lipids (P) Ltd. &Ors. With	GouthamShivshankar	A. Karthik (R1), Prasanna. S (R2-R6)
2.	Comp. App. (AT) No. 98 of 2018	Synthite Industries Ltd. Vs. Aromatic Ingredients (P) Ltd. &Ors.	GouthamShivshankar	A. Karthik (R1), Prasanna. S (R2-R6)

For Admission (After Notice)

3.	Comp. App. (AT) 247 of 2018	Akula Nagalaxmi Vs. Crompton Greaves Ltd.	Narender Singh Yadav	Tine Abraham(R-1)
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Note: Court will not sit after 12:00 noon.

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1. Notice Board
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4. Website: www.nclat.nic.in

A. I. S. Cheema
5/11/2018

[Signature]
By Order
5-11-18
Joint Registrar